

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs.
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject : Non-Compliance of Government Order No. 654-JK(GAD) of 2022 dated 03.06.2022 regarding deputation of Mr. Shakeel Ahmad, Assistant Legal Remembrancer to the Union Territory of Ladakh.

Government Order No : **9031 –JK(LD) of 2023**
Dated. 19 -06 -2023

Sanction is hereby accorded to the acceptance of Inquiry Report submitted by Inquiry Officer appointed vide Order No. 72-JK(LD) of 2023 dated 17.02.2023 qua non-compliance of Government Order No.654-JK(GAD) of 2022 dated 03.06.2022 regarding deputation of Mr. Shakeel Ahmad, Assistant Legal Remembrancer to the Union Territory of Ladakh.

Mr. Shakeel Ahmad, Assistant Legal Remembrancer is, hereby, warned to remain cautious in future.

It is further directed that the period of non-joining of the officer w.e.f 28.07.2022 to 05.03.2023 shall be treated on leave whatever is due to him.

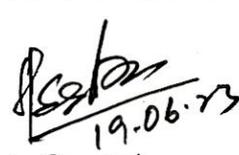
This issues with the approval of Competent Authority.

Sd/-
(Achal Sethi)
Secretary to Government

No. LAW-Estt/55/2021-10
Copy to the :

Dated. 19 -06-2023

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K Raj Bhawan, Srinagar.
2. Commissioner Secretary to Government, General Administration Department, Union Territory of J&K. This is with reference to his OM No. GAD-LEG/576/2022 dated 14.03.2023.
3. Commissioner Secretary to Government, General Administration Department, Union Territory of Ladakh.
4. Secretary to Government, Department of Law and Justice, Union Territory of Ladakh.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Mr.Sajad Un Nabi Gashroo, Additional Secretary to Government (Inquiry Officer) for information.
7. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary.
8. Mr. Shakeel Ahmad, Assistant Legal Remembrancer for information.
9. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Union Territory of J&K.
10. In-charge website.
11. Concerned file.
12. Government Order file.


(Ashish Gupta)
Additional Secretary to Government.


19.06.2023